

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

16.

C.P. (IB)/105(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.04.2024**

NAME OF THE PARTIES: Reliance Commercial Finance Limited
Vs.
Celebrita Mediahouse Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Siddha Pamecha i/b Thodur Law Associates, Ld. Counsel for the Financial Creditor present. Mr. Yashwant Dhanegave i/b Adv. Harshvardhan Borse, Ld. Counsel for the Corporate Debtor present.
2. The Ld. Counsel for the Corporate Debtor has been filed reply. Reply is taken on record.
3. Heard Ld. Counsel for both the parties. **Reserved for Orders.** Both the parties may file their short synopsis in not more than 2-3 pages within two (2) days.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)